

the system? If so when does the Minister propose studying this question?

**SHRI RAGHUNATHA REDDY:** I have been studying this for some time. Now I am actively studying it.

**SHRI BHAGWAT JHA AZAD:** It betrays the intention of the Minister.

**ईट तथा टाइल पकाने वालों को कोयले की सप्लाई**

\* 522. श्री धनशाह प्रधान : क्या इस्पताल और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोयला खानों के राष्ट्रीयकरण से पूर्व ईट और टाइल पकाने वालों को कोयला दिया जाता था ;

(ख) क्या अब उन्हें कोयला देना बन्द कर दिया गया है ; और

(ग) यदि हां, तो इसके क्या कारण हैं?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) Yes; Sir.

(b) No. Sir.

(c) Does not arise.

**श्री धनशाह प्रधान :** अध्यक्ष महोदय, मैं आपके माध्यम से जानना चाहता हूँ कि राष्ट्रीयकरण से पहले राज्यवार ईट तथा टाइल पकाने वालों को कोयला कितनी मात्रा में दिया जाता था ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): So far as supply to

brick burners is concerned, it is not possible to give the State-wise division. But I can give the hon. Member the figures of actual supply prior to and after take-over. In November 1972 the wagons allotted was 4,198 and the loading 4,110; In December the corresponding figures were 4383 and 4464. In January 6,742 wagons were allotted but only 3,689 were loaded; February—4641 allotted but only 2716 loaded. In March we expect the average to be around 250 wagons a day. There has been a definite improvement.

**श्री धनशाह प्रधान :** इस कोयले के आवंटन में मध्य प्रदेश को कितनी कमी की गई है और मध्य प्रदेश सरकार द्वारा केन्द्र से कितनी मात्रा में वृद्धि हेतु आग्रह किया गया है ?

**अध्यक्ष महोदय :** यह तो एक आम प्रश्न पूछा है, एक खास प्रान्त का आपने नहीं पूछा था, वैसे मुझे कोई एतराज है अगर उनके पास सूचना हो ।

**श्री धनशाह प्रधान :** अध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि बरसात के बाद कुम्हार जो ईटें और खपरैल वगैरे बनाते हैं तथा छोटे-छोटे बिना चिमनी वाले भट्टे जो आजकल बन्द पड़े हैं क्या मैं जान सकता हूँ कि मंत्री महोदय उनको फिर कोयला देने के लिए क्या व्यवस्था कर रहे हैं और किस रेट पर देने की व्यवस्था कर रहे हैं ? क्योंकि कोयला न मिलने से उद्योग बंद हो रहे हैं ।

SHRI S. MOHAN KUMARA-MANGALAM: I must ask the hon. Member to put another question because the detailed break-up in respect of different industries or different States is not available with me at present. I have got the details in relation to coal provided to brick burning industry as a whole. If he wishes to have the detailed break-up, I will certainly give it to him.

**श्री अबल सिंह :** क्या मंत्री महोदय बताएंगे कि पिछले एक वर्ष से जो साफ्ट कोक फी और स्टीम कोक की कमी हो गई है तमाम भारतवर्ष में वह कब तक पूरी हो जायेगी जिस से कि ईंटें बर्गरह पकाने वालों को और सारी जनता को राहत मिले ?

**SHRI S. MOHAN KUMARA-MANGALAM:** Since this question covers coal for brick burning industry, it might be better if he puts a separate question.

**SHRI BISWANARAYAN SHASTRI:** Is it a fact that slack coal is required for brick and tile bakers and, if so, is there any restriction by the Railways on the movement of slack coal out of a particular zone?

**SHRI S. MOHAN KUMARA-MANGALAM:** There is no restriction. But, naturally, so far as brick burning industry and tile bakers are concerned, the priority that is given to them is after power houses, steel plants and such other priority users.

**श्री भागीरथ भबंर :** मंत्री महोदय जो देश के विभिन्न राज्यों को कोयला आवंटित करते हैं क्या उसका भाव निर्धारित करते हैं और यह कोयला जिन लोगों को दिया जाता है टाइल और ईंट बनाने के लिए उनमें जो सहकारी समितियां हैं, जो सहकारी समितियों के माध्यम से ईंटें बनाई जाती हैं उनको प्रथम प्राथमिकता दिए जाने की कोई योजना क्या आपके पास है ? फिलहाल क्या आप कोई ऐसी व्यवस्था कर रहे हैं जिनसे उन सहकारी समितियों को सहायता मिले और व्यक्तिगत मांग करने वालों के मुकाबिले में उन्हें प्राथमिकता दी जाये ?

**SHRI S. MOHAN KUMARA-MANGALAM:** So far as the question of price is concerned, the price will vary from State to State depending also on the cost of transport. But from the side of the coal mines authorities and the Bharat Coking Coal, the price is at a fixed level. So far as the question of giving priority to cooperative societies is concerned, I do not think there is any particular scheme for giving priority to them. Our attempt is to provide to the maximum extent to all consumers of brick burning industry whatever coal we are able to give them.

**श्री अबबेश चन्द्र सिंह :** मंत्री जी ने अभी बताया कि उन्होंने 4000 बैगन्ज कोयले की दी है, लेकिन वे लोड नहीं हो सकीं । मैं जानना चाहता हूं कि यह कमी रेलवे विभाग की है या लादने वालों की है । ईंटों के भाव कोयले की कमी की वजह से बढ़ते जा रहे हैं, भट्टेवालों को ब्लैक मार्केट से कोयला लेकर ईंटें पकानी पड़ती हैं । क्या यह सही है कि ईंटों के भाव कोयले की कमी के कारण दिन-प्रतिदिन बढ़ रहे हैं ?

**SHRI S. MOHAN KUMARA-MANGALAM:** So far as the question of not being able to load wagons adequately in the month of February particularly is concerned, there was a fall because of the new system of booking introduced after the take-over by Government. We could not avoid introducing the new system if we were to safeguard the interests of the working of the new organisation. But, with the consumers getting adjusted to this new system in the course of the month of February, the position has considerably improved in March, and I think, by April-May, we should be reaching a position better than even in the previous year. The efforts that we are making should help us to improve the loading to about four hundred wagons a day, and as hon. members must be knowing, the peak season for brick kiln is March to June.

**SHRI D. N. TIWARY:** Before the take-over by Government, the coal mines were selling coal to brick burners steadily and they did not show so much raising. So, the brick burners were getting their quota alright. But now, after the take-over by Government, the percentage of supply to brick burners is only 3 to 4 per cent. May I know whether Government is considering for increasing the quota for brick burners and other small scale industries so that they may get their full quota legally? Before, as I said, they were getting illegally because colliery owners did not show it. We are not getting coal for brick burning even in Bihar where there is abundant coal.

**SHRI S. MOHAN KUMARA-MANGALAM:** The hon. Member has made a very important point. We are aware of this problem. So far as the question of transport by wagons is concerned, this does not really arise because, I think, the hon. Member himself is aware that most of this illegal production was transported to brick kilns by truck. What we are trying to do now is to increase also the availability of coal for transport by truck and to see to it that the illegal production is made legally available by being made legal.

**SHRI B. S. BHAURA:** May I know from the hon. Minister whether he is aware of the fact that in Punjab some bricks are sold at Rs. 51 per thousand and some are sold at more than Rs. 100 per thousand. May I know whether it is a fact that this difference of Rs. 50 per thousand is due to black-marketing in coal and whether the Government is going to institute any inquiry in this case because a margin of Rs. 50 per thousand is very high?

**SHRI S. MOHAN KUMARA-MANGALAM:** Undoubtedly, when there is scarcity in any commodity, there is a tendency for people, the middlemen, to try to make larger profits. What the Government is try-

ing to do is to increase the supply, improve transport arrangements and thus bring it down. I do not think any useful purpose will be served by an inquiry because an inquiry will not bring coal at proper prices to brick burners; it is only increased supply which will achieve that.

#### **Recovery of Assets of Indian forced out of Agenda**

\*525. **SHRI D. D. DESAI:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that a representative of the British Government has been having talks with Government of Uganda over the properties left behind by the residents of the country of Indian origin;

(b) whether Government propose to send an Indian representative also for similar talks with regard to the Uganda Indians who have come back to this country; and

(c) the other steps Government intend to take to recover the assets which these Indians were forced to leave behind?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):** (a) Government are aware that the Government of U.K. have been in touch with the Government of Uganda regarding the assets left behind by U.K. passport holders.

(b) and (c). As the House is aware, Government have made repeated efforts, including the despatch of a special representative, and continue to press for the equitable settlement of assets left behind by Indians expelled from Uganda. The Government of Uganda, apart from some general assurances against confiscation, have not yet enunciated their policy in this regard. Government are in constant touch with the Uganda authorities through diplomatic chan-